

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3079**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

INTEGRATED CHECK POSTS

3079. DR. SUKANTA MAJUMDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has accorded approval for preparation of Detailed Engineering Report (DER) for developing 10 Integrated Check Posts (ICPs) in the country including one at Hili in West Bengal;

(b) if so, whether the Land Ports Authority of India (LPAI) has completed the acquisition process and submitted DER for Hili in West Bengal;

(c) if so, the details thereof along with the timeline of the project;

(d) the current status and details of the ICPs being constructed along the border areas, State-wise including at Hili in West Bengal;

(e) the details of facilities provided or to be provided at each Integrated Check Post (ICP); and

(f) the other steps being taken by the Government for strengthening of ICPs in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a): Government of India has accorded “in-principle” approval for acquisition of land and preparation of Detailed Engineering Report (DER) for establishment of 10 Integrated Check Posts (ICPs) including one at Hili in West Bengal.

(b) & (c): Several requests have been made to State Government of West Bengal for early acquisition of land parcel at seven identified locations including Hili. However, land has not been acquired till date.

In absence of land acquisition by Land Ports Authority of India (LPAI) DER has not been prepared.

(d): The current status and details of the ICPs under different stages of construction, border-wise & State-wise, is placed at Annexure "A".

(e): Land Ports Authority of India, as an aggregator & facilitator of services essential for bilateral/international trade & passengers movement, provide requisite facilities at ICP as follows:

For Trade: cargo terminal building; immigration clearance counters for drivers; import and export warehouse; cold storage facility, customs clearance counters; rummaging shed; inspection shed; drivers rest room; cargo vehicle parking facilities; quarantine building etc.

For passengers: Passengers terminal building; immigration clearance counters; public utilities cafeteria; passenger dormitory; medical room foreign exchange counters, duty free shop etc.

For security forces: Electronic surveillance equipments, security and surveillance gadgets, Border Guarding Force accommodation etc.

(f): For strengthening of ICPs, Government has approved for installation of Full Body Truck Scanner (FBTS); Installation of Radiation Detection Equipments.

LPAI constantly reviews the existing facilities and plans for strengthening of facilities to further ease the trade and passengers' movement as well as for strengthening the security of the ICPs. Based on the reviews, decision is taken at the level of LPAI for upgradation of facilities as per need of the particular ICP.

State-wise details of the ICPs being constructed along the border areas

Sl. No.	Location	State	Border	Status
1.	Dawki	Meghalaya	Indo-Bangladesh	Land acquired and Construction is in full pace.
2.	Rupaidiha	Uttar Pradesh	Indo-Nepal	Land acquired and Construction is in full pace.
3.	Sunauli	Uttar Pradesh	Indo-Nepal	Transfer of land to LPAI has commenced very recently.
4.	Sutarkandi	Assam	Indo-Bangladesh	ICP has become operational from Border Trade Centre (BTC) 1 & 2, covering a land area of 23.496 acres, since 07.09.2019 For construction of ICP at Sutarkandi, total requirement of land is approximately 85 acres. Till date, State government has transferred 35.016 acres of land including land of BTC 1 & 2.
5.	Hili	West Bengal	Indo-Bangladesh	Land has not been acquired till date.
6.	Changrabandha	West Bengal	Indo-Bangladesh	
7.	Jaigaon	West Bengal	Indo-Bhutan	
8.	Panitanki	West Bengal	Indo-Nepal	
9.	Ghojadanga	West Bengal	Indo-Bangladesh	
10.	Mahadipur	West Bengal	Indo-Bangladesh	
11.	Fulbari	West Bengal	Indo-Bangladesh	
12.	Kawrpuchhuah	Mizoram	Indo-Bangladesh	Pre-construction activities have commenced.
13.	Banbasa	Uttarakhand	Indo-Nepal	Direction has been issued in December, 2021 to the District Magistrate, Champawat to initiate the process of land acquisition under the provisions of Right to Fair Compensation and Transparency in Land acquisition, Rehabilitation & Resettlement Act, 2013
14.	Bhittamore	Bihar	Indo-Nepal	Payment for land has been made. State Government is yet to transfer the land.
15.	Sabroom	Tripura	Indo-Bangladesh	Land acquisition completed. Construction works commenced.